

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4090/2017

New Delhi, this the 8th day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Bhimraj Meena (Now Bhimraj Dhanna),
Aged 34 years (DOB 02.01.1983)
S/o Shri Ramji Lal
Presently working as Dy. CEE/R&F,
North Eastern Railway, Gorakhpur,
R/o Bangla No.777, Railway Golf Colony,
Gorakhpur-273012. .. Applicant

(By Advocate: Ms. Sonika Gill for Shri Yogesh Sharma)

Versus

1. Union of India
Through the Secretary,
Ministry of Railway,
Rail Bhawan,
New Delhi.
2. The General Manager,
Central Organization for Railway Electrification,
Allahabad (UP)-211001.
3. The Chief Electrical Engineer,
Central Organization for Railway Electrification,
Allahabad-211001. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. with liberty to file a fresh O.A., in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn, with liberty as aforesaid. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /